

THE TAMILNADU INDUSTRIAL INVESTMENT CORPORATION LIMITED										
C/S Sengottaiam Complex, Indir Place, 22, Chidambaram Road, 80 Feet Road Periyar Nagar, Erode - 638001		Government of Tamil Nadu		100						
Phone: 0424 - 2226020, 2224117		Mail: bmr@rediffmail.org		Web: www.ttic.org						
E-AUCTION SALE NOTICE										
The Assets of the following concern taken possession under Section 29 of State Financial Corporations Act 1951 will be sold through e-auction service in "TAS IS WHERE IS" condition by our branch as given below:										
Borrower/s / Guarantor/s	Amount due Rs (Interest charged upto 30 09 2023)	Description of the Property	Upped Price (Rs. in lakh)	Earnest Money Deposit (EMD) (Rs. in lakh)	Minimum Incremental Amount (Rs.)					
M/s Sri Annamalai Modern Rice Mills, Prop Thiruthiyandran No 502/10 Konthampudur Thattampalayam Post, Sengolai (vill) Erode District - 638109	1 Rs 6,82,220/-	Primary Machinery SS Paddy Pwr Boiling Unit 15Ton-1 No 2 MSP Paddy Pwr Cleaner 1 No 3 SS Paddy Beel Cooler 15 Ton 1No 4 SS Paddy Elevator 1 No 5 SS Paddy Dryer 15 Ton-1 No 6 Paddy cleaner with the stones 1 No 7 roller with stand-2 Nos 8 BB&B10 Blower 3 Nos 9 Destoner shaker 1 No 10 Elevator 1 No 11 Storage Bin - 15 Ton-3 Nos 12 Faso high speed colour sorting machine - 140 channels-1 No 13 Rice whitener sifter Polisher Grader - Each 1 No 14 Regular compressor Motor TS 15-1 No 15 Siemens Motors-20 Nos 16 Reintegrated compressed air dry 1 No 17 Generator 80 KWVA and load make 1 No 18 MS steel boiler size 8 x 6" Full Set 1 No 19 MS Paddy elevator box - 30 feet 1 No 20 MS Paddy Churney 0x42 feet 1 No	37.02	3.71	50 000/-					
		Collateral Security (Land and Building) Factory land Land measuring 60 acre situated at R.S No 502/10 (Part), (Dist 56- No 471) Konthampudur P.O Konthampudur Village Kodumudh Tal. Erode District and building therein owned by Thiru Thiyandran	23.09	2.31	50 000/-					
Date of inspection of property	Last date for submission of bid form KYC documents & payment of EMD		Date / time of Auction							
Between 15 11 2023 Dates from 11 00 am to 5.00 pm	On 16 11 2023 Time Before 4 00 pm		Date 17 11 2023 Time From 11 00 am to 5 00 pm							
1 The date of inspection of the property is 15 11 2023 from 11 00 am to 5 00 pm and the last date of Earnest Money Deposit (EMD) shall be 16 11 2023 before 4 00 pm.										
2 The sale / auction will be conducted on 17 11 2023 from 11 00 am by the undersigned through e-Auction platform www.bankauctions.com										
3 Extension of time of the e-Auction from the last bid is 5 minutes each and the extension is unlimited times (if bid received in the last 5 minutes).										
4 Further Interest will be charged as applicable as per the loan agreement on the amount outstanding and incidental expenses costs etc is due and payable till its realization.										
5 The bid amount must be more than upto price for compliance with Section 194 IA of the income tax Act, 1961 in case of any sale/ transfer of immovable property of turnover /TDS 1% and above the transferee has to bear an amount equal to 1% of the consideration as Income Tax.										
6 EMD shall be payable through DD in favour of the TTIC Ltd. payable at Erode and shall be submitted at Erode branch office. The interested bidders shall submit the EMD along with the bid participation form / KYC Documents etc. before the date and time specified above.										
7 The bidders are advised to go through the detailed terms and conditions of e-Auction available in the website www.bankauctions.com before submitting their bids and taking part in the e-Auction.										
8 The prospective qualified bidders may only online register in Auction from TNA C India Private Ltd. prior to the date of auction and can contact through addressee Pina No 301 '1 Floor' udhoy Vihar Phase 2 Gurgaon Haryana - 122 015 India Phone No 7418281709 Email: pinda@tnci.com. Further the authorized officer / TTIC Ltd. Mr. M/s C1 India Private Ltd. may be contacted for any internet network problem and the interested bidders to ensure that they are technically well equipped for participating in the e-auction event.										
9 The Earnest Money Deposit (EMD) of the successful bidder shall be retained towards part sale consideration and the EMD of the unsuccessful bidders shall be refunded. EMD shall not be forfeited. The successful bidder shall have to deposit 75% of the sale consideration in Auction. In case of default in payment by the successful bidder the next working day after the conclusion of the e-Auction. The balance 75% of the sale price along with applicable GST shall be paid on or before 30 th day of sale confirmation or within such extended period as agreed upon as writing by and sale at the price of the TTIC Ltd. In case of default in payment by the successful bidder the amount already deposited by the offer shall be liable to be forfeited and the property shall be put to re-auction and the defaulting borrower / bidder shall have no claim / right in respect of the amount / property.										
10 The TTIC Ltd is not responsible for any liability upon the property which is not in the knowledge of the TTIC Ltd.										
11 Every bidder of the e-Auction shall submit the attested copies of KYC Documents consisting of a) PAN Card b) Address proof c) ID Proof Original documents shall be produced for verification /for further details Contact the Branch Manager: Erode										
Date	04 10 2023				Branch Manager					
Place	Erode	DIPR/ 1138 /DISP/PAU/2023			TTIC Ltd Erode					



THE TAMILNADU INDUSTRIAL INVESTMENT CORPORATION LIMITED
(Government of Tamil Nadu Undertaking)

C.S. Sangarathala Complex, 11th Floor, 23, Chidambaram Colony
80 Feet Road Marjapuram, Erode - 638001

Phone: 0424 - 226280, 2241107. Mail: imre@itilic.org Web: www.itilic.org



e-Auction Sale Notice

The Assets of the following concern coming under Section 29 of State Financial Corporations Act 1951 will be sold through e-auction sale in AS IS WHERE IS condition by your branch as given below

Borrower(s) / Guarantor(s)	Amount Due / Interest charged upto 30/06/2023	Description of the property	Upset Price (Rs. in lakhs)	Earnest Money Deposit (EMD) (Rs. in lakhs)	Minimum Increment Amount (Rs.)
M/s Lakshmi Oil Mill, Prop. Thirup. M.K. Karuppusamy R/S No 118 Poocharanpalayam Village Gobichempalayam Taluk, Erode District.	Rs 3,20,63,475 09	Primary Structure (Land and Building) Land measured 0.50 acre situated at S & N 118/2 Part 3 S 4 Poocharanpalayam Gobichempalayam Taluk Erode District and building therein owned by Thiru P.M Karuppusamy	77.25	173	50000/-

Date of inspection of property	Last date for submission of Bid form KYC documents & payment of EMD	Date / Time of Auction	Date / Time of EMD
Date 14.11.2023 Between 11:00 a.m. and 5.00P.m.	Date 16.11.2023 Before 4.00 p.m.	Date 17.11.2023 From 10.00 am to 1.00 pm	

- 1 The Date of Inspection of the property shall be 14.11.2023 from 11:00 am to 5:00 pm and the last date of Earnest Money Deposit (EMD) shall be 16.11.2023 by 4.00 pm
- 2 The sale / auction will be conducted on 17.11.2023 from 11:00 am by the undersigned through a Auction platform www.bankauctions.com
- 3 Extension of time of the e Auction from the last bid is 5 minutes each and the extension is unlimited times (if bid received in the last 5 minutes)
- 4 Further interest will be charged as applicable as per the loan agreement on the amount outstanding and incidental expenses, costs, etc. as due and payable till its realization
- 5 The bid amount should be more than upset price
- 6 EMD shall be payable through DD in favour of the TITC Ltd., payable at Erode and shall be submitted at Erode branch office. The interested bidders shall submit the EMD along with the bid participation form / KYC Documents etc. before the date and time specified above
- 7 The bidders are advised to go through the detailed terms and conditions of e-Auction available in the website www.bankauctions.com before submitting their bids and taking part in the e-Auction
- 8 The prospective qualified bidders may avail online training on e-Auction from 'M/s C1 India Private Ltd.' prior to the date of e-auction and can contact through address Plot No 361, 1st Floor, Udyog Vihar Phase 2, Gurgaon, Haryana 122 015, India Phone No 7418281706, info@c1india.com or M/s C1 India Private Ltd. shall be liable for any internet network problem and the interested bidders to ensure that they are technically well equipped for participating in the e-auction event
- 9 The Earnest Money Deposit (EMD) of the successful bidder shall be retained towards part sale consideration of the EMD of the unsuccessful bidders shall be refunded. EMD is not bear any interest. The successful bidder shall have to deposit 25% of the sale price adjusting the EMD already paid before the close of the office hours of the next working day after the conclusion of the e-Auction. The balance 75% of the sale price along with applicable taxes shall be paid on or before 30th day of sale confirmation or within the period as agreed upon in writing by and sale at the discretion of the TITC Ltd. In case of default in payment by the successful bidder, the amount already deposited by the offer shall be liable to be forfeited and the property shall be put to re-auction and the defaulting borrower / bidder shall be no claim / right in respect of the amount / property
- 10 The TITC Ltd. is not responsible for any liabilities upon the property which is not in the knowledge of the TITC Ltd
- 11 Every bidder of the e-Auction shall submit the attested copies of KYC Documents consisting of

a) PAN Card b) Address proof c) ID Proof

Original documents shall be produced for verification for further details Contact the Branch Manager, Erode

Date 04.10.2023

NIPRI/INDUS/INV/AY2023

Branch Manager
TITC Ltd., Erode

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 THE TAMILNADU INDUSTRIAL INVESTMENT CORPORATION LIMITED	
(A Government of Tamil Nadu Undertaking) C/O UBCC/2014/0496220/158 C/S SEVENTH CROSS COMPLEX II Floor 23 Chidambaram Colony, 80 Feet Road Periyar Nagar Erode-638001. Phone-0424-2282085. Mail mailto:info@tiic.org Web www.tiic.org	
E-Auction Sale Notice Notice of Intended sale under Rule 8(2) & 8 (6) of The Security Interest (Enforcement) Rules 2002 under The Security Lcation and Recoupedment of Financial Assets and Liabilities Act of Security Interest Act 2002	
The undersigned intends to sell through an e Auction the below mentioned property in AS IS WHERE IS and WHATEVER THERE IS condition with all rights and appurtenances. The Tamilnadu Industrial Investment Corporation Ltd. (TIIC) by the below mentioned mortgagee mortgagee and/or usufructu possession by the mortgagor under SARFAESI Act the said borrower mortgagee and/or usufructu possession by the mortgagor the Demand notice issued under Section 13(2) of SARFAESI Act on 17.06.2021	
Name and address of the borrower	M/s Sri Annamalai Modern Rice Mill. Represented by its proprietor Mr. T. Myrlandaraj, S/O Thiru V.S. Thangamuthu, having its office and factory at SF No. 502/10, Konthalampudai, Thattampallam Post Sivgini (V/o) Erode 638 109
Amount due to TIIC Ltd	Total Amount due is Rs 1,61,07,720. (Hundred One Crore Sixty One Lakh Two Thousand Two Hundred and Twenty only) Interest charged upto 30.09.2023 together with further interest upto 30.09.2023 is Rs 1,61,07,720.
Name and address of the Guarantors	1. Thiru T. Myrlandaraj, S/O V.S. Thangamuthu No 29 Konthalampudai, Thattampallam Post Sivgini (V/o) Erode 638 109 2. Thiru V.S. Thangamuthu, S/O Sengottaiyanam No 29 Konthalampudai, Thattampallam Post Sivgini (V/o) Erode 638 109 3. Thiru T. Thangamuthu, W/o V.S. Thangamuthu No 29 Konthalampudai, Thattampallam Post Sivgini (V/o) Erode 638 109
Description of the property Collateral security Land All the full and parcel of vacant land at New S/O 51/1711, Natharum Neri, S/O 51/729, Patha No 33/10, Kallurkottai Palanchaneri, Konthalaim Village, Kodumuthu Taluk, Erode District, land admeasuring 1.00 cents with following boundaries owned by Thiru V. S. Thangamuthu S/o V. M. Sengottaiyanam	
Item-I Land measuring 6 Cents	West by 5 Feet South North Pathway East by South North Pathway belonging to Thiru Kumari & Thiru Thangamuthu North by 6 Feet Pathway of Thiru Annamalai Properties North by East West Road
Item-II Land measuring 4 Cents	West by property owned by Thiru. Selvakumar East by 6 Feet Pathway and Property owned by Tmt Veerammal South by Property owned by Thiru. Kumari North by Property owned by Tmt Jayamani

Particulars	Upset price (Rs)	Deposit (EMD) (Rs)	Amount (Rs)
Capital Property Land	442 000/-	45 000/-	10 000/-
Date of inspection of the property	Last date for submission of Bid form: KYC documents & payment of EMD	Date of time Auction	
Date: 15.11.2023	Date: 16.11.2023	Date: 17.11.2023	
Between 11 00 AM and 5 00 PM	Before 4 00 PM	Time: 11 00 AM to 1 00 PM	
Terms and conditions of a Auction sales			
1. Date of report on of the immovable property is 15.11.2023 i.e. 15.11.2023 at 12.00 PM and the date of submission of Earnest Money Deposit (EMD) shall be on 16.11.2023 at 12.00 PM.			
2. The sale / auction will be conducted on 17.11.2023 as indicated in the advertisement by the undersigned through e-auction platform provided at the Web Portal: www.banqueau.com			
3. Extension of time of the auction from the date of 15 minutes per each and an extension is unlimited in time (in twelve days in the last 5 minutes)			
4. The successful bidder will be considered as applicable as per the loan agreement, on the amount outstanding and interest expenses, etc. due and payable till the auction.			
5. The bid amount shall be more than upset price. The incremental bid shall be Rs 10 000/- for each item.			
6. EMD shall be payable through DD in favour of the TITC Ltd. payable at EMD and shall be submitted to the District Office at the TITC Ltd., C- Bengtiah Complex, 2nd floor, 23 Chudambakkam Colony, 80 feet road, Periyar Nagar, EMD 638001. The interested bidders shall submit the EMD along with the bid participation / KYC Documents etc. at the Branch before the date and time mentioned above.			
7. This may also be treated as Notice under Sec 8(6) of Security Interest (Enforcement) Rules 2002 by the borrowers and guarantors of the above said, also the holding of the e-auction sale from the above mentioned date if their outstanding dues are not paid in full.			
8. The bidders are advised to go through the detailed terms and conditions of e-auction available in the Web Portal www.banqueau.com before submitting their bids and taking part in the e-auction.			
9. The prospective qualified bidders may avail online training on e-auction from Service provider M/s C1 India Pvt Ltd. prior to the date of e-auction and can contact the service provider M/s C1 India Pvt Ltd, Plot No. 11, Gulf Petrochemical Sublim, 1st Floor, Udyog Vihar Phase-7, Gurgaon, Haryana, 122015 India. Phone No 0124-4302000/4302010 and having Chennai Number: 7418287109 and E-Mail ID: info@c1india.com Neither the Authorized Officer of TITC Ltd nor M/s C1 India Pvt Ltd shall be responsible for any internet network problem and the interested bidders ensure that they are technically well equipped for participating in the e-auction event.			
10. The Earnest Money Deposit (EMD) of the successful bidder shall be retained towards; part sale consideration and the EMD of the unsuccessful bidders shall be refunded. EMD shall not be bear and bid, neither the successful bidder shall have to deposit 25% of the sale value adjusting the EMD already part before 4.00 PM of the next working day after the conclusion of the e-auction. The balance 75% of the sale price will be paid on or before 15th day of sale confirmation or within such shorter period as agreed upon in writing by and solely at the discretion of the successful bidder. In case of default in payment by the successful bidder, the amount already deposited by the offeror shall be liable to be forfeited and the property shall be put to re-auction and the defaulting borrower shall have no claim right in respect of the amount property.			
11. The TITC Ltd is not responsible for any liabilities upon the property which is not in the knowledge of the TITC Ltd.			
12. Every bidder of the e-auction shall submit the attested copies of KYC Documents consisting of 1) PAN Card 2) Address Proof 3) ID Proof Original documents shall be produced for verification For further details contact The Authorized Officer: The TITC Ltd. Erode			
		Authorized Officer	
Place Erode		Tamil Nadu Industrial Investment Corporation Ltd, Erode Branch	
Date: 04.10.2023	DIPR/2138/04/2023		

FORMA		
PUBLICANNOUQUE EMENITY		
(Regulation 14 of the Incorporated Companies Bank of India (Amendment) (Amendment) (Amendment) (Amendment) 2017) FOR THE ATTENTION OF THE STAKEHOLDERS OF FIDELITY SIGN AUTOMATION (INDIA) PRIVATE LIMITED		
1	Name of Corporate Person	FIDELITY SIGN AUTOMATION (INDIA) PRIVATE LIMITED
2	Date of Incorporation of Corporate Person	18 September 2007
3	Authority under which Corporate Person is incorporated / registered	ROC-Chennai
4	Corporate Identity Number of Corporate Person	U72900TN000710064796
5	Address of the representative person(s) for the Corporate Person	No 12/58 / 17, Pongu hampanagar, Madhav Mysore Campus, 600004, Tamil Nadu
6	Liquidation / non-liquidation status of corporate person	30 10 2023
7	Name, address, email, address, telephone number(s) of the Liquidator	Name Mr. Jyoti Chacko Address Plot A, Surana, Second Floor, Flat No. 104A, Near to Prods Mall, Anna Nagar, Chennai Phone: 9865333856 Email: jchacko@gmail.com Ban: 91 9865333856 REGISTRATION NO. RP-12372018-19-1200
8	Consent of the Liquidator	30 10 2023
Notice is hereby given that M/s FIDELITY SIGN AUTOMATION (INDIA) PRIVATE LIMITED (Incorporated under the Companies Act, 1956 of India) The stakeholders of M/s FIDELITY SIGN AUTOMATION (INDIA) PRIVATE LIMITED are hereby called upon to submit a proof of the claims or on or before 30 10 2023 to the Liquidator (hereinafter referred to as the Liquidator). The Liquidator shall not submit the Liquidation Statement (hereinafter referred to as the Liquidation Statement) unless the Liquidator is satisfied that the Liquidation Statement is correct and true and that the Liquidation Statement is correct and true and that the Liquidation Statement is correct and true. Submitters of false or misleading Liquidation Statement shall be liable for penalties.		
Date: 04 10 2023 Place: Bangalore Sir/ Jyoti Chacko Liquidator		
Reg No. (BIBIP/PA/12372018-19-1200)		

Balmer Laurie & Co Ltd
 A Government Approved Supplier
 55/1 Industrial Parkway 2/3 Waverley Park, Balmer Estate, Harrogate - YO20 0PQ
 Regd Office 2/3 W. Road, Kettlewell YO20 0PT. Tel: 01542827818 Fax: 01542810033

TENDER NOTICE

Online Bids are invited for Sale of up to 5000 cwt of company's cwt (Capex) not in use for use as Abas. As where is based from the plant manufacturing plants at Abas & Chemis. Tender No: 0100924887 & 0100924893. The closing date for tenders is 11.11.2009. Any amendment / corrigendum and when required will be uploaded on the website of the company www.balmerlaurie.co.uk and <http://tenders.cfm.clinica.com> where the tenders are floated and the website of the company www.balmerlaurie.co.uk

Contact Person - Chief Manager (SCM)
 Tel No.: 022 6624200 / 431 6761001 Email: enquiry@balmerlaurie.com

S E RAILWAY – TENDER

On behalf of President of India, Divisional Railway Manager (SRT) S E Railway Adra Pin-723211 West Bengal invites following e-tenders for the following works:

1. No. Tender Notice No. Name of work are as follows 1 Snt_w_Tender_ADA_23_24_29 Signal & Telecom work in connection with TTR (Through Track renewal) and TWS (Track Web Switch) in Bumpur-Chandl Section and enter Adra Division Tender Value ₹ 750 92 490 47 2 Snt_w_Tender_ADA_23_24_30 Signal & Telecom works in connection with TTR (Through Track renewal) and TWS (Track Web Switch) in Adra-Midnapore Section and enter Adra Division Tender Value ₹ 73 94 657 3 Snt_w_Tender_ADA_23_24_32 Provision of RTUs for double loading and logging of all the physical signals and enter Guumtine in Adra Midnapore Bankura Mainpuri & Asansol-Chandl Section Adra Division Tender Value ₹ 83 29 655 4 Snt_w_Tender_ADA_23_24_33 Provision of RTUs for double loading and logging of all the physical signals and enter Guumtine in Adra Midnapore Bankura Mainpuri & Asansol-Chandl Section Adra Division Tender Value ₹ 147 65 276 10 5 Snt_w_Tender_ADA_23_24_34 Provision of interlocking, laying of OFC from RCC to Remote Terminal Unit (RTU) at 20 Nos of switching points in Adra Asansol Adra Shyampur Shyampur Gangi and Talgaon and Steel City-Flapjacks sections for installation of High speed L P IP based SCADA system and laying of OFC (Power/Light-Balanced Drive Talgaon) in Adra WBS-SG Cnt-Buamr Steel City Cnt-Asansol sections and Quad cable in Cnt-Asansol Bumpur Rajpura NR TKD-104 section for media diversity in Adra Division Tender Value ₹ 3 40 49 202 91. Closing date and time of tender is 9 02 2023 at 11:00 hrs. Details are available at website www.irsnp.gov.in

(PPR-67)

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